## THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CA(CAA)-98(PB)/2017

## IN THE MATTER OF:

AB Medicos Pvt. Ltd. And Rockland Pvt. Ltd.

.. Applicant/petitioner

## Order under Section 230-232 of the Companies Act

Order delivered on 29.11. 2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

Mr. K. Dutta, Mr. Ashutosh Gupta and Ms.

Malvika Awasthi, Advocates

For the Respondent

Ms. Lakshmi Gurung, Standing Counsel for

Income Tax Dept.

## ORDER

Let the additional affidavit in terms of Section 230(5) of the Companies Act be filed.

The matter be listed as and when the affidavit is filed

Additionally, a copy of the complete paper book along with the affidavit be served on Ms. Lakshmi Gurung, learned standing counsel for the Income Tax Department during the course of the day.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPA KRISHAN) MEMBER(TECHNICAL)

29.11.2017 VINEET